

Fixing of Ceilings on Salaries

3866. SHRI LOBO PRABHU: Will the Minister of FINANCE be pleased to state:

(a) whether in view of the reports that the number of Indians in the salary group of Rs. 5000/—and above have increased from 165 in 1964 to 371 in 1967 and the number of Government employees in the salary group above Rs. 3000/—from 100 to 200, Government have considered the necessity for fixing ceilings on salaries;

(b) whether Government have received reports that their employees in Public Sector enterprises are affected by their opposite numbers in the Private Sector having higher salaries; and

(c) whether Government propose to freeze all further increase of higher salaries till the economy improves and there is increased employment?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) No, Sir.

(b) The Study Team of the Administrative Reforms Commission on "Public Sector Undertakings" in their Report had observed that so far as top executives are concerned, the salaries in the Public Enterprises are much less than those obtaining in private concerns. The Team was of the view that if the wage structure in the Public Sector falls far below what obtains in the Private Sector, it will be difficult for Public Enterprises to compete for scarce managerial talent with their counter-parts in the Private Sector.

(c) There is already a ban on revision of salary structure at any level which is in force upto 30th June, 1969, in so far as Central Government Servants are concerned. A similar ban has been applied in Public Sector Undertakings in respect of top posts and other posts the creation of which or appointments to which require the approval of the President/Central Government.

Subzimandi at Azadpur, Delhi.

3867. SHRI D. N. DEB: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) the area of the plot of land, acquired for shifting the present Subzimandi of Delhi to Azadpur site and the dimension of each shop proposed to be constructed;

(b) whether it is a fact that the final plan of the proposed Subzimandi has been got approved by the Fruits and Vegetables Merchants Association; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) :

(a) About 30 acres of land has been earmarked for the new Subzimandi near Azadpur. It is proposed to carve out shop plots of 12'×53', 10'×18' and 12'×15'. These sizes of shop plots are subject to further revision/adjustment.

(b) and (c). The map of the proposed new Subzimandi near Azadpur has been prepared and approved by the Delhi Development Authority.

Central Assistance to Orissa

3868. SHRI K. P. SINGH DEO: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Government of Orissa have sought Central assistance to the extent of Rs. 8 crores for relief and rehabilitation in the districts ravaged by cyclone;

(b) if so, whether the Central Government have agreed to give the financial assistance asked for by the Government of Orissa;

(c) if not, the extent to which the Central Government propose to give financial assistance to the State of Orissa for the said purpose; and